

**MADHYA PRADESH STATE JUDICIAL ACADEMY**  
**HIGH COURT OF M.P., JABALPUR**

**Pro-tem Scheme**

**for online conduction of Induction Training Course for  
Civil Judges Class II (Entry Level)**

The pro-tem scheme for conduction of Institutional Induction Training Course for the Civil Judges Class II (Entry Level) through online and other telecommunication modes is formulated as under:

**Introductory:**

After induction into judicial service and prior to posting as presiding judge of a Court and start regular business, the Civil Judges Class II (Entry level) have to be imparted Induction Training as per the present Scheme (herein referred as "Principal Scheme").

The Principal Scheme for Induction Training of Civil Judges Class II (Entry level) provides for twelve months course i.e. three Phases of Field Training, each of twelve weeks (three months) duration at the respective place of posting and three Phases of Institutional Training, each of four weeks duration at MPSJA. In the year 2019-2020, in all 155 candidates have joined as Civil Judge Class II (Entry Level) 2020 Batch, who are undergoing First Phase Induction Training and have completed First Phase of Field Training at their respective place of posting. These 155 Civil Judges Class II (Entry Level) 2020 Batch have to be imparted First Phase Institutional Training for four weeks at MPSJA.

**Contingency:**

The First Phase Institutional Induction Training Course at MPSJA for these newly appointed Civil Judges Class II (Entry Level) 2020 Batch in all 155, was scheduled from 24.03.2020 to 18.04.2020 for Group-I and from 20.04.2020 to 15.05.2020 for Group-II as per the approved Academic Calendar for the year 2020. But due to the outbreak of Corona Virus (COVID-19) pandemic and nationwide lock-down



imposed by the Government, First Phase Institutional Induction Training Course at MPSJA could not be organized. It is pertinent to mention that for these Civil Judges Class II (Entry Level) 2020 Batch, Second Phase Institutional Induction Training Course is scheduled from 27.07.2020 to 21.08.2020 for Group-I and from 24.08.2020 to 16.09.2020 for Group-II as per the Academic Calendar 2020.

Therefore, to conduct the Induction Training Course timely and make the newly appointed Judges ready for regular posting in Courts without undue delay to fulfill the need of the District Judiciary, the MPSJA is of the view that First Phase Institutional Induction Training Course for the Civil Judges Class II (Entry Level) 2020 Batch, in all 155, may be conducted through online and other telecommunication modes in accordance with the Principal Scheme.

Hence, under this contingency, the pro-tem scheme is formulated.

**Format of Training:**

**(a) Duration:** The duration of First Phase Institutional Training shall be the same as provided in the Principal Scheme i.e. four weeks. However, through online and other telecommunication modes, conduction of course will start initially for two weeks and thereafter, if contingency subsists, the same mode will be continued for full duration of four weeks.

**(b) Target Group:** This pro-tem scheme for conduction of Institutional Induction Training Course online and through other telecommunication modes shall be applied only for the Civil Judges Class II (Entry Level) appointed in 2019-2020 (2020 Batch).

**(c) Contents of the Course:** The contents and topics of the First Phase Institutional Training shall be the same as provided in the Principal Scheme. To prepare the training schedule, topics for online lecture and practical exercises may be selected by the Director, MPSJA from the Principal Scheme so as to make the course anecdotal and effective.



**(D) Methodology:**

**(1) Online delivery of lectures:**

Online delivery of lectures, online exhibition of written material and practical exercises will be the method of imparting training as per the following details;

(i) Lectures as per the contents of the Course will be delivered from the MPSJA live through website of MPSJA and video recording of these lectures will also be made available to the participant Judges later on the same day. Two to four lectures will be live telecasted every day as per the training schedule.

(ii) Questionnaires, practical problems and exercises, as per the Principal Scheme, shall be given online *via* email to the participants every day which may be related to the topic(s) of lectures delivered on that day and participants shall submit their draft orders/replies within the specified time limit *via* email and same will be examined by the faculties of the MPSJA.

(iii) Reading and study material prepared by the MPSJA and resource persons will also be shared with the participants, apart from the official website of MPSJA, through email and other modes of telecommunication.

(iv) The participants will be allowed to ask their questions and queries through email and other modes of telecommunication.

**(2) Through video conferencing:**

In the event of resumption of normal Court working under restricted mobilization of public during the period of First Phase Institutional Training, the live telecast of lectures may be substituted by address through video conferencing.

(i) For this purpose video conferencing facility available with District Court's premises at the district headquarters may be utilized.

(ii) The participants shall be required to attend the scheduled lectures



from Video Conferencing Room of their respective District Court.

(iii) While training through video conferencing, MPSJA can also connect with the participants in clusters and conduct interactive sessions.

(iv) District & Sessions Judges may be requested to direct System Officers to provide necessary support for seamless connection of video conferencing with MPSJA.

**(E) Technical Accessibility:**

User IDs and passwords of these 155 participants have been created by the MPSJA. The live video lectures and recordings shall be made available only to these participants on the link available on official website of MPSJA i.e. [www.mpsja.mphc.gov.in](http://www.mpsja.mphc.gov.in).

**(F) Impact Assessment:**

MPSJA shall also undertake the exercise of this online Induction Training Course for Civil Judges on the basis of performance of the participants and shall prepare report. This report may be taken into consideration before Second Phase of Induction Training Course of these Civil Judges Class II (Entry Level) to assess the special attention or further training of the concerned participants.

*Sd/-*  
**(Ramkumar Choubey)**  
DIRECTOR  
MPSJA

Approved by Hon'ble the Chief Justice vide Order dated *02.05.2020*

*Sd/-*  
**(Ramkumar Choubey)**  
DIRECTOR  
MPSJA